

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

In view of the administrative exigency, Sh. Rajinder Kumar Tuteja (EC: 12570), SJA/Branch In-charge, Administration Branch-III, South (Mob. No. **8588844384**) is hereby directed to look after the work of PRO, in addition to his present assignments.

This issues with the approval of Ld. Principal District & Sessions Judge, South, Saket Courts, New Delhi.


(ATUL KUMAR GARG)
Officer In-Charge (Admn.II)
South District, Saket Courts Complex
New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 19-11-23

Dated, New Delhi the 25/11/23

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
3. All the officers posted in the South District.
4. The Officer-In-Charge, Facilitation Centre & PRO Office, South District.
5. The Officer-In-Charge, Computer Branch, South District.
6. The Drawing and Disbursing Officer, South District.
7. The AOJ (Administration), HQs, Tis Hazari, Delhi.
8. Website Committee, HQs, Tis Hazari, Delhi.
9. Dealing Official / LAYERS Seat, Administration Branch-I, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Official concerned.
12. Guard File.


Branch In-Charge
Administration Branch
South District, Saket Courts Complex

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